(c) whether any seats were reserved for the Members of Parliament?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) Yes, some seats were reserved in the 'V Block.

- (b) Seats were reserved for all those invitees who are included in the Warrant of Precedence down to Article 31.
- (c) Yes, Sir, a block of seats was reserved for M.Ps., and for M.L.As. of different States visiting Delhi. There were about 750 seats in this block, which was located nearest to the President's dais, immediately behind the rows of seats reserved for Ministers etc.
- SHRI M. P. BHARGAVA: May I know whether the hon. Deputy Defence Minister is aware that the M.P's. reserved seats were occupied by military officers and others?
- SARDAR S. S. MAJITHIA: No. I have not received any such complaint from the M.Ps but in case there are any and if the M.Ps, will let me know, I shall make proper enquiries.
- SHRI M. P. BHARGAVA: May I know whether it is a fact that there was nobody to guide the M.Ps, to their reserved seats?
- SARDAR S. S. MAJITHIA: That is not a fact. There were quite a lot of officers who were there particularly stationed, at that place, who were guiding not only M.Ps, but others as well.
- MR. CHAIRMAN: The M.Ps, should guide others.
- SHRI M. P. BHARGAVA: May I know whether the Joint Secretaries and Deputy Secretaries for whom seats were reserved are higher in precedence than the M.Ps?
- SHRI V. K. KRISHNA MENON: No. Secretaries come in the rank of precedence after M.Ps.

SHRI BHUPESH GUPTA: May I know whether the Government has considered the advisability of doing away with this funny business of order of precedence in such matters?

(No reply.)

STOPPAGE OF BLAST FURNACE AI ROURKELA STEEL PLANT

- •443. SHRI HARIHAR PATEL: Will the Minister of STEEL, MINES AND FUEL be pleased to state:
- (a) whether it is a fact that the working of the blast furnace at the steel plant at Rourkela had to be stopped recently for about 36 hours owing to some mechanical defects;
 - (b) if so, what were those defects; and
- (c) what was the amount of loss in production owing to that stoppage?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) Yes, Sir.

- (b) The shut-down of the blast furnace was pre-arranged in order to make certain minor adjustments which had to be carried out. The main item to be adjusted was a gate valve on the high pressure steam line from the boilers to the turbo-blower.
- (c) The production of pig iron during this period would have been about 450 tons.

SHRI HARIHAR PATEL: May I know whether the responsibility for the trouble has been fixed?

SHRI K. D. MALAVIYA: As I said, it was pre-arranged during the early months of starting the blast furnace and the auxiliaries and such shutdowns are sometimes found necessary.

SHRI V. PRASAD RAO: How could the stoppage be pre-arranged because the furnace itself was started very recently? It was inaugurated very recently. So, am I to understand that

the blast furnace was started in a great hurry in order to steal a march over the Bhilai plant or else, what is the reason to open the plant without all the necessary arrangements?

"'SHRI K. D. MALAVIYA: No. It started in the ordinary routine fashion and it is quite natural for us to expect—and I suppose the hon. Member should be included in itsome sort of small shut-down with a view to seeing whether everything is functioning properly or not. Therefore, I say that it was pre-arranged.

•J-MONEY GIVEN FOR IMPROVEMENT OF LANDS ALLOTTED UNDER BHOODAN SCHEME

- *313. MOULANA M. FARUOI: Will the Minister of HOME AFFAIRS be pleased to
- (a) the amount of money given by the Government of India in 1957-58 for the improvement of the lands allotted to Scheduled Castes under the Bhoodan Scheme: and
- (b) the amount allotted to the Government of Uttar Pradesh for the said purpose?

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): (a) and (b). No money has been granted by the Government of India for the purpose.

WRITTEN ANSWERS TO QUESTIONS

FOREIGN EXCHANGE FOR USE OF MISSIONARIES IN INDIA

*435. SHRI AMOLAKH CHAND: Will the Minister of HOME AFFAIRS be" pleased to state the amount of foreign exchange received in India from

■^Transferred from the 25th Febru- I ary, 1959.

fore'gn countries for the use of missionaries in India during the years 1956-57, 1957-58 and 1958-59?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT) : The information is available only by calender years. The figures are: —

Year	Amount (In crores
1956	of rupees) 9'27
1957 •	9'53
1958 (Upto October).	. 8-18

REVISION OP PAY SCALES OF HIMACHAL PRADESH TEACHERS

- *438 **PURNA** CHANDRA Shri SHARMA: Will the Minister of EDUCATION be pleased to refer to the reply given to Starred Question No. 10 in the Rajya Sabha on the 10th February, 1959, and state:
- (a) .the categories of teachers in Himachal Pradesh whose pay scales were revised after 1951; and
- (b) the dates from which they were given effect to in the case of each of those categories of teachers?

EDUCATION THE MINISTER or (Dr. K. L. Shrimali): (a) and (b). the Table of A statement is laid on the House.

STATEMENT

- B.A./B.Sc./B. Com/B.Ss. (a) (Agriculture) and B.T./Dip-loma in Physical Education/ Diploma in Senior Basic Training.
 - Matrics with Basic Training (including J.Ts. and old J.V's).
 - J.S.T.s (including Assistant Masters/Mistresses with BA./ Inter/Matric plus J. A. V. Training).
 - (iv) Shastries.